

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO - 6221
ANSWERED ON 02TH APRIL 2026**

MAINTENANCE AND REPAIR OF NATIONAL HIGHWAYS

6221. DR. KIRSAN NAMDEO:

SMT. JYOTSNA CHARANDAS MAHANT:

SHRI KISHORI LAL:

SHRI BENNY BEHANAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the length of National Highways constructed since financial year 2018-19, along with total construction expenditure and the amount spent on their maintenance and repair during the five years of completion, year-wise and State-wise;

(b) the number of accidents and fatalities on National Highways since 2021 where potholes, surface defects or incomplete construction were recorded as contributing factors, year-wise and State-wise;

(c) whether any contractor has been penalised or blacklisted due to premature road deterioration or poor-quality construction and if so, the details thereof, State-wise;

(d) the details of National Highways passing through or constructed in Amethi district of Uttar Pradesh since financial year 2018-19, including the length constructed or upgraded, funds allocated and utilised, maintenance expenditure and the number of accidents reported on these stretches during the said period; and

(e) whether the Government has reviewed cost escalations in Bharatmala projects due to delays in land acquisition and the extent of such escalations, project-wise and if so, the details thereof?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) The State / Union Territory (UT)-wise and year-wise details of length of National Highways (NHs) constructed since financial year 2018-19 and expenditure incurred towards development & maintenance of NHs during the last five years is at Annexure-I and Annexure-II respectively.

(b) The Government publishes report on “Road Accidents in India” based on data received from States / UTs. As per the report, total number of road accidents on NHs due to all kinds of causes are as follows: -

| Year | Total No. of Road Accidents on NHs | Total No. of Road fatalities on NHs |
|-------------|---|--|
| 2021 | 1,28,825 | 56,007 |
| 2022 | 1,51,997 | 61,038 |
| 2023 | 1,50,177 | 63,112 |
| 2024 | 1,50,958 | 64,772 |

(c) The Government in the Ministry of Road Transport and Highways is primarily responsible for development and maintenance of NHs. As per information provided by the executing agencies of the NHs, major deficiencies in NH stretches during the last three years and the current year have been reported for 67 projects / stretches. The State / UT wise details of major deficiencies in NH stretches during the last three years and the current year along with status of its rectification works and action taken against contractors/ concessionaires’ consultants are at Annexure-III. Actions against defaulting agencies are taken up as per the provisions of the Contract/ Concession agreement in cases of deficiencies / damages, such as termination of contract agreement, levying of penalties/ liquidated damages, debarment / blacklisting, declaring as non-performers etc.

(d) 377 km length of NHs passing through Amethi district of Uttar Pradesh has been developed / upgraded since FY 2018–19 through various projects. Allocation of funds for development and maintenance of NHs are made State / Agency wise and not project

wise. State-wise & year-wise details of expenditure incurred towards development & maintenance of NHs during last five years is given at Annexure-II.

344 road accidents have been reported on NHs passing through Amethi district since 2021 (data based on electronic Detailed Accident Report is implemented since 2021).

(e) As per the latest available information, 85 under construction NHs projects including projects under Bharatmala Pariyojana are delayed by more than three years, attributable to various issues such as, bottlenecks relating to land acquisition, statutory clearances / permissions, utility shifting, encroachment removal, law & order issues, financial crunch affecting implementation capacity of concessionaire / contractor, poor performance of contractor / concessionaire, and Force Majeure events, such as, Covid-19 pandemic, Change of Law, etc.

The Government has undertaken various initiatives to prevent recurrence of delays and cost escalations. These include streamlining and expediting land acquisition and compensation using “BhoomiRashi” portal integrated with Public Finance Management System (PFMS) and GIS-based Land Acquisition Plan, revamping “Parivesh” Portal, to facilitate faster forest and environmental clearances, enabling online approval of General Arrangement of Drawings (GAD) of Road Over Bridge/ Road Under Bridge (ROB/ RUB), and leveraging the mechanism of review and resolution of bottlenecks / hindrances in ongoing projects, in active collaboration with the State Governments and other stakeholders. Government has also launched a web portal for Railway related clearances with defined timelines for various approvals.

The Government has put in place a strong framework using multiple mechanisms for monitoring project progress. Regular review meetings are conducted at various levels with stakeholders to assess project progress, and critical projects, such as those delayed by more than three years or pending for award/ appointment. Cost escalation is not incurred in all delayed projects. If delay is not attributable to the Contractor, escalation is paid as per contract conditions, which may or may not result in additional cost, depending upon final value of price escalation determined on actual completion of project. If delay is attributable to the

Contractor, damages are imposed and there is no additional cost due to delay.

Many State Governments conduct coordination meetings led by the Chief Secretary to resolve issues affecting project execution. Projects where issues remain unresolved are escalated for further review through the Project Monitoring Group. As a result of the above, no. of projects delayed by more than 3 years has come down from 152 in April 2024 to 79 in March 2026.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 6221 ANSWERED ON 02.04.2026 ASKED BY DR. KIRSAN NAMDEO, SMT. JYOTSNA CHARANDAS MAHANT, SHRI KISHORI LAL AND SHRI BENNY BEHANAN REGARDING MAINTENANCE AND REPAIR OF NATIONAL HIGHWAYS

The State/UT wise details of length (km) of NHs constructed since financial year 2018-19

| Sr. No. | State/UT | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 (till feb) |
|----------------|-------------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|---------------------------|
| 1 | Andhra Pradesh | 438 | 587 | 515 | 347 | 438 | 799 | 757 | 665 |
| 2 | Arunachal Pradesh | 157 | 94 | 135 | 206 | 320 | 262 | 152 | 58 |
| 3 | Assam | 323 | 247 | 567 | 318 | 310 | 272 | 344 | 244 |
| 4 | Bihar | 333 | 197 | 691 | 576 | 488 | 497 | 465 | 249 |
| 5 | Chhattisgarh | 397 | 198 | 247 | 320 | 243 | 251 | 308 | 233 |
| 6 | Goa | 11 | 30 | 49 | 65 | 16 | 11 | 27 | 6 |
| 7 | Gujarat | 303 | 292 | 361 | 249 | 658 | 622 | 500 | 420 |
| 8 | Haryana | 226 | 220 | 406 | 290 | 358 | 300 | 287 | 75 |
| 9 | Himachal Pradesh | 157 | 76 | 89 | 146 | 139 | 251 | 166 | 121 |
| 10 | Jharkhand | 287 | 298 | 358 | 298 | 245 | 248 | 202 | 125 |
| 11 | Karnataka | 779 | 500 | 425 | 419 | 393 | 741 | 477 | 348 |
| 12 | Kerala | 121 | 186 | 344 | 76 | 171 | 282 | 193 | 54 |
| 13 | Madhya Pradesh | 829 | 714 | 877 | 871 | 667 | 792 | 894 | 674 |
| 14 | Maharashtra | 2293 | 2422 | 2870 | 1534 | 1087 | 1463 | 1203 | 937 |
| 15 | Manipur | 318 | 304 | 224 | 221 | 269 | 202 | 216 | 68 |
| 16 | Meghalaya | 13 | 0 | 36 | 26 | 98 | 162 | 154 | 47 |
| 17 | Mizoram | 59 | 42 | 169 | 239 | 205 | 209 | 126 | 44 |
| 18 | Nagaland | 34 | 68 | 197 | 254 | 236 | 159 | 230 | 108 |
| 19 | Odisha | 534 | 441 | 683 | 544 | 410 | 357 | 330 | 223 |
| 20 | Punjab | 209 | 344 | 188 | 150 | 274 | 409 | 227 | 186 |
| 21 | Rajasthan | 728 | 1018 | 825 | 722 | 715 | 868 | 794 | 582 |

| Sr. No. | State/UT | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 | 2025-26 (till feb) |
|----------------|---|----------------|----------------|----------------|----------------|----------------|----------------|----------------|---------------------------|
| 22 | Sikkim | 83 | 29 | 39 | 45 | 49 | 78 | 58 | 6 |
| 23 | Tamil Nadu | 356 | 204 | 447 | 470 | 690 | 814 | 613 | 390 |
| 24 | Telangana | 370 | 340 | 227 | 236 | 172 | 513 | 416 | 185 |
| 25 | Tripura | 41 | 5 | 78 | 181 | 204 | 47 | 51 | 21 |
| 26 | Uttar Pradesh | 882 | 694 | 917 | 824 | 642 | 939 | 906 | 855 |
| 27 | Uttarakhand | 237 | 357 | 577 | 354 | 219 | 216 | 148 | 80 |
| 28 | West Bengal | 127 | 174 | 400 | 169 | 284 | 190 | 121 | 47 |
| 29 | Andaman & Nicobar Islands | 61 | 65 | 113 | 39 | 25 | 11 | 18 | 10 |
| 30 | Dadra & Nagar Haveli and Daman & Diu | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 6 |
| 31 | Delhi | 42 | 38 | 20 | 5 | 43 | 53 | 10 | 6 |
| 32 | Jammu & Kashmir | 95 | 46 | 234 | 263 | 217 | 243 | 214 | 124 |
| 33 | Ladakh | 0 | 4 | 7 | 0 | 51 | 81 | 50 | 17 |
| 34 | Puducherry | 12 | 3 | 7 | 0 | 0 | 11 | 0 | 0 |

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 6221 ANSWERED ON 02.04.2026 ASKED BY DR. KIRSAN NAMDEO, SMT. JYOTSNA CHARANDAS MAHANT, SHRI KISHORI LAL AND SHRI BENNY BEHANAN REGARDING MAINTENANCE AND REPAIR OF NATIONAL HIGHWAYS

The State / UT - wise details of expenditure incurred towards development and maintenance of NHs during the last five years

(Amount in ₹ Crore)

| Sr. No. | State/UT | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
|----------------|--------------------------|----------------|----------------|----------------|----------------|----------------|
| 1 | Andhra Pradesh | 4,281 | 5,890 | 6,957 | 11,440 | 11,756 |
| 2 | Arunachal Pradesh | 2,512 | 2,718 | 3,140 | 2,649 | 3,599 |
| 3 | Assam | 3,753 | 3,150 | 4,557 | 9,137 | 7,207 |
| 4 | Bihar | 6,716 | 9,174 | 9,347 | 10,749 | 8,840 |
| 5 | Chhattisgarh | 2,224 | 1,936 | 2,468 | 4,255 | 2,280 |
| 6 | Goa | 734 | 615 | 673 | 620 | 651 |
| 7 | Gujarat | 7,533 | 10,710 | 9,831 | 10,900 | 8,091 |
| 8 | Haryana | 10,651 | 7,203 | 3,924 | 6,062 | 4,344 |
| 9 | Himachal Pradesh | 2,033 | 3,164 | 4,534 | 5,175 | 3,994 |
| 10 | Jharkhand | 2,627 | 2,853 | 3,127 | 4,599 | 5,169 |
| 11 | Karnataka | 5,838 | 7,681 | 6,763 | 12,695 | 10,819 |
| 12 | Kerala | 12,831 | 10,136 | 3,994 | 10,419 | 5,082 |
| 13 | Madhya Pradesh | 8,250 | 9,006 | 6,210 | 7,447 | 7,799 |
| 14 | Maharashtra | 20,844 | 18,655 | 18,355 | 19,867 | 18,512 |
| 15 | Manipur | 978 | 2,142 | 2,737 | 2,598 | 2,011 |
| 16 | Meghalaya | 861 | 819 | 684 | 1,803 | 1,697 |
| 17 | Mizoram | 1,238 | 2,054 | 3,218 | 2,189 | 2,091 |
| 18 | Nagaland | 2,382 | 1,943 | 1,666 | 1,414 | 1,600 |
| 19 | Odisha | 5,336 | 4,510 | 4,643 | 5,948 | 5,786 |
| 20 | Punjab | 3,301 | 7,179 | 10,093 | 12,419 | 7,898 |
| 21 | Rajasthan | 7,340 | 11,353 | 9,719 | 8,874 | 6,301 |

| Sr. No. | State/UT | 2020-21 | 2021-22 | 2022-23 | 2023-24 | 2024-25 |
|----------------|---|----------------|----------------|----------------|----------------|----------------|
| 22 | Sikkim | 1,053 | 811 | 1,008 | 684 | 441 |
| 23 | Tamil Nadu | 4,868 | 4,305 | 8,230 | 9,925 | 9,068 |
| 24 | Telangana | 2,907 | 3,458 | 3,622 | 6,117 | 7,496 |
| 25 | Tripura | 1,026 | 1,085 | 1,156 | 1,546 | 767 |
| 26 | Uttar Pradesh | 18,768 | 13,944 | 21,453 | 28,114 | 20,665 |
| 27 | Uttarakhand | 2,800 | 2,112 | 3,219 | 4,545 | 3,835 |
| 28 | West Bengal | 2,658 | 3,642 | 3,053 | 3,543 | 2,240 |
| 29 | Andaman & Nicobar Islands | 349 | 246 | 143 | 96 | 204 |
| 30 | Chandigarh | 2 | 6 | 1 | 0 | 0 |
| 31 | Dadra & Nagar Haveli and Daman & Diu | 43 | 30 | 26 | 2 | 46 |
| 32 | Delhi / Headquarters | -1,482 | 3,961 | 7,164 | 3,223 | 2,840 |
| 33 | Jammu & Kashmir | 2,932 | 6,817 | 7,370 | 10,528 | 10,204 |
| 34 | Ladakh | 24 | 352 | 574 | 658 | 768 |
| 35 | Puducherry | 21 | 1 | 61 | 35 | 23 |

[Negative figure against State/UT during the year indicates transfer of project/expenditure from that State/UT to other State/UT]

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 6221 ANSWERED ON 02.04.2026 ASKED BY DR. KIRSAN NAMDEO, SMT. JYOTSNA CHARANDAS MAHANT, SHRI KISHORI LAL AND SHRI BENNY BEHANAN REGARDING MAINTENANCE AND REPAIR OF NATIONAL HIGHWAYS**

The State / Union Territory (UT) – wise details of major deficiencies in NH stretches in the last three years and current year along with status of its rectification works and action taken against contractors / concessionaires / consultants

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|--------------------------|--------------|---|-------------------------|---|--|
| Arunachal Pradesh | 1 | Permanent solution to Slip Zones on Papu – Yupia – Hoj – Potin section of NH-713A & NH-13 at Km 31.000 (Hoj Market), Km 38.300 (Yabi Village), Km 39.000 (Waterfall), Km 39.700 (Appa Crusher) and Km 40.300 (Crusher Point) in the state of Arunachal Pradesh | 2024 | RE wall Collapsed | Rectification of defective work initiated by the Contractor. Penalty of 5% of contract value imposed on Contractor. |

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|-----------------------|--------------|---|-------------------------|--|--|
| Andhra Pradesh | 2 | Six-laning of Vijayawada bypass from Chinna Autupalli (Design Ch.0+000) to Gollapudi (Design Ch.30+000) in Vijayawada Gundugolanu Section of NH-16 in the State of Andhra Pradesh under Bharatmala Pariyojana on Hybrid Annuity Mode | 2024 | Defects in the construction of RE wall. | Concessionaire commenced the rectification work based on recommendation /suggestion of RE wall Expert. Rs.10,99,235/- was recovered as damages from Concessionaire. |
| | 3 | 6 laning of existing 4-lane road from Kalaparru (Design Km 1050.680) to Chinna Avutupalli (Design Km 1076.480) of NH-5 including 6-lane Hanuman Junction Bypass from | 2025 | Defects in the construction of RE wall. | Contractor rectified defects at his own cost. Show-cause notices issued to Contractor as per Contractual provisions. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|--|--------------------------------------|---|--|
| | | (Existing Km 1055.680 to Km 1060.800) (Design Ch.0.000 to Ch.6.720) (Total Design Length: 27.40 Km) in the State of Andhra Pradesh under NHDP Phase-V under Bharatmala Pariyojana on EPC Mode (Package-2) | | | |
| Bihar | 4 | Four Laning of Simaria-Khagaria Section of NH-31 from Km. 206.050 to Km. 266.282 (Design Chainage) and (Existing Chainage Km. 209.945 to Km. 270.000 of NH-31) in the State of Bihar on EPC Mode | 2023 | Issues reported by CRRI in quality of Concrete of superstructure in bridge at Km 264.946 | Repair works taken up by Contractor as recommended in CRRI report |
| | 5 | Varanasi Mohania | 2023 | Major deficiencies in | Damages of INR 25 Cr imposed on |

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|---------------------|--------------|--|-------------------------|--|--|
| | | (GTRIP/5; Package - IV A): 4L of existing 2L section from km. 65 to km. 317 of NH-2 in UP and Bihar on NH-2 | | structural elements | Contractor |
| | 6 | Chhapra-Hajipur Section of NH-19 (New NH-31) | 2023 | Falling of concrete from the deck slab of Major Bridge at km 145+280 and Falling of Concrete from the Deck Slab of ROB at Ch 157+860. | Project Manager & Bridge Engineer of the Concessionaire were suspended. Reconstruction completed by concessionaire at their own cost. |
| | 7 | Umagaon-Saharsa PKG-IV (Kosi Bridge & approach Road) | 2024 | A girder collapsed during construction. | Chief Project Manager & Engineer (Launching) of Contractor suspended. |
| Chhattisgarh | 8 | 4-Laning of Simga-Sargaon Section of NH-200 (New NH-130) from Km 48+580 to Km 91+026 | 2024 | Cracks in Cement Concrete Panels | Rectifications initiated at cost of EPC Contractor. |

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|------------------|--------------|--|-------------------------|--|--|
| | 9 | Rehabilitation & Upgradation 2-lane with paved shoulders configuration of Bilaspur Urdawal section in km 241.553 to 312.60 = 71.0476 km (Masanielala to Rengapali) on NH 200 (New NH 49) (Package-III)(Borai river MNB at km 217.358) | 2025 | Damage in slab of Minor bridge | The work is in Defect Liability Period and taken up by Contractor at his own cost. |
| Haryana | 10 | Flyover and underpass at Hero Honda Chowk NH 48 | 2024 | Some portion of deck slab fallen down with settlement of the bituminous surface (MCW-01) on RHS at Ch. 36+350 | Arbitration notice issued to Contractor for recovery of damages. Process of Rectification and repair works initiated. |
| | 11 | Delhi-Vadodara Expressway Pkg. 2 | 2024 | Rutting | Authority has imposed damages amounting to Rs.48,61,243/- on the contractor for |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|---|--------------------------------------|---|--|
| | | | | | delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified. |
| | 12 | Delhi-Vadodara Expressway Pkg. 3 | 2024 | Rutting | Authority has imposed damages amounting to Rs. 42,95,049/- on the contractor for delayed maintenance. Rectification of rutting has been taken up by Contractor and majority of the rutted portion has been rectified. |
| Gujarat | 13 | Sanchore-Santalpur Package-4 | 2025 | Ruts, cracks and surface deformation/ Distress was observed recently after rains in June month 2025, | Penalty of ₹2.8 crore has been imposed on the Contractor along with a recommendation for debarment up to one year or |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|--|----------------------------|---|---|
| | | | | severe rutting at some locations. | until successful rectification, whichever is later. Contractor has taken up repair/restoration works. The Project Director of NHAJ was suspended. |
| Jharkhand | 14 | Four Laning of Mahulia-Baharagora-JH/WB Border Section of NH-33 (from Km.277+ 500 to Km.333+500) & NH-06 (from Km.199+200 to Km.183+587) (Length of 71.61Km) in the State of Jharkhand on EPC Pattern under NHDP Phase -III. | 2024 | Cracked PQC panels, Potholes | Rs. 1.55 Cr penalty imposed on Contractor. |

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|------------------|--------------|---|-------------------------|---|---|
| Karnataka | 15 | Two/Four Laning of BRT Tiger Reserve Boundary to Bangalore Section of NH-948 | 2025 | Km 337+670 to Km337+680 RE Block of length 10 mts collapsed | Concessionaire has taken up repair/ restoration works as per recommendation of report submitted by IISC Bangalore. |
| | 16 | Four laning of Goa-Karnataka Border to Kundapur section of NH-66 (formerly NH-17) from Km. 93.700 to Km. 283.300 in the State of Karnataka | 2024 | Incident of collapse of three spans of Kaali Bridge. Inadequate slope stability works. | Contractor debarred for 1 month on Aug 2024. |
| Kerala | 17 | NH Connectivity to ICTT at Vallarpdam from Kalamassery to Vallarpadam NH 966A | 2025 | Distress in pile foundation was observed at Bridge no. 07 & 08 Ch. 7+960 and Ch. 9+067 (BHS) | Penalty of Rs. 30.74 Cr was imposed on Contractor |
| | 18 | Kodugallur to Edappally NH 66 | 2025 | Damages in the pile foundation Ch. 398+400 and 398+989 (RHS) | Concessionaire debarred for 1 year. Rectification works taken up at cost of |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|---|----------------------------|---|---|
| | | | | Sub-standard work (Minor Bridge works, backfill material for RS Wall, Poor safety precautions, delayed grouting of girders, bulging of bearing) or poor quality (Defective RE Panels) | contractor. |
| | 19 | Chengala-Neeleshwaram Section of NH-66 | 2025 | Soil nailing collapsed incident occurred at Ch. 58+035 to Ch. 58+100 (RHS) on 16.06.2025 with no casualties. | Authority has suspended the Concessionaire and its promoter from future bidding for 01-month period. Debarment also issued to Concessionaire. Senior Bridge Engineer of AE removed from site. |
| | 20 | Neeleshwaram-Thaliparambha Section of NH-66 | 2025 | Unprotected soil slip in the cut section with debris | Rectification work carried out and traffic restored with |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|---|--------------------------------------|---|---|
| | | | | deposition on carriageways. | precautionary barricading in median portion. |
| | 21 | NHAI - Six laning from start of Valanchery bypass to Kappirikkad section of NH - 66 (old NH-17) from Design Ch. 298+500 (Ex. km 304.250) to Design Chainage 335+850 (Ex. km 349.260) in the state of Kerala on Hybrid Annuity Mode under Bharatmala Pariyojana | 2025 | RE wall collapsed | Debarment of Contractor and Independent Engineering firm from participating in ongoing/future bidding for 01 month period or completion of investigation by the expert Committee whichever is later. |
| | 22 | Thuravoor- paravoor | 2025 | Collapse of 4 PSC Girders during constructions | Penalty of Rs. 15.35 Lakhs imposed. Bridge Engineer & Team Leader of AE were Terminated. |
| | 23 | Six Laning of Start of Kollam Bypass to | 2025 | Failure/Collapse of scaffolding of Minor Bridge | Penalty of Rs. 9.55 lakhs imposed on |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|--|--------------------------------------|--|--|
| | | Kadambattukon am from Km.486+000 to Km.517+800 of NH-47 (New NH- 66) in the State of Kerala on Hybrid Annuity Mode under BharatmalaPari yojna | | (under construction) at Km.Ch. 497+370(RHS) | Concessionaire |
| | 24 | | 2025 | Failure of RE Wall Ch. 504+400 to 504+500(LHS) | Rectification initiated by Concessionaire. |
| | 25 | 6L Elevated Corridor along with development of existing 4 lane road at ground level from Aroor to Thuravoor Thekku section of NH 66 | 2025 | Toppling of two PSC girders at span P-202-P- 203 Failure on part of AE to review efficacy of material being used in launching and not ensuring application of approved launching scheme. | Contractor and AE debarred from future bidding for 1 month. |
| | 26 | Azhiyur- Vengalam | 2024 | Soil nailing collapse At Km:191(LHS) and Km:193(RHS) | Rectification initiated by Concessionaire. |

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|------------------|--------------|--|-------------------------|--|--|
| | 27 | Ramanattukara-Valanchery | 2025 | Defects in RE wall | Rectification works initiated by Contractor at his own cost. |
| | 28 | Thaliparamba-Muzhapilangadu | 2026 | Retaining wall sliding and defects in ground improvement works. | Damaged portion dismantled and rectification works initiated by Concessionaire. |
| Madhya Pradesh | 29 | 4-laning of Bhopal-Bioara section of NH-46 | 2025 | Premature failure of pavement. | Penalty of Rs. 119 Cr imposed on Contractor. Rectification work initiated at the cost of Contractor. |
| Maharashtra | 30 | Balance work for 4-laning of Panvel to Indapur section from km.0.0 to km.42.3 of NH-66 - EPC | 2024 | Panel cracking, poor riding quality, bumps, poor diversions etc. | Contractor has taken up rectification works. |
| | 31 | Mehkar-Ajispur Road | 2024 | Cracked panels | The Performance BG of Contractor is forfeited. Process initiated for rectification of damages. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|---|--------------------------------------|---|--|
| | 32 | Bhokar-Sarsam | 2024 | Cracked panels | Contractor has initiated actions for rectification of damages. |
| | 33 | Sillod-Fardapur | 2024 | Cracked panels | Contractor has initiated actions for rectification of damages. |
| | 34 | Rehabilitation and upgradation & NH-66 (Erstwhile NH-17) from km 241+300 to 281+300 (Arawali to Kante Section) to four lane with paved shoulder in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode. | 2025 | Depression & cracks in PQC | Contractor has initiated actions for rectification of damages. |
| | 35 | Rehabilitation & Upgradation of NH-66 (Old NH17) from Km 281+300 to Km 332+200 (Kante to Waked section) to four | 2024 | PQC cracks and settlement. | Contractor has replaced cracked panels. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|---|----------------------------|---|--|
| | | lanes in the state of Maharashtra under NHDP-IV on Hybrid Annuity Mode. | | | |
| | 36 | Rehabilitation and up-gradation of NH-66 (Old NH-17) from km 332/200 to km 367/200 (Watul to Talgaon Section) to four lanes in the State of Maharashtra under NHDP-IV on EPC Mode. | 2024 | Full depth Cracks in PQC | Contractor has initiated actions for rectification of damages. |
| | 37 | Rehabilitatyion & up gradation for Talere Gaganbawada Kolhapur Road (NH-166G) stretches start from Ch. 6/00 Km. to Ch. 11/00 Km. and Ch. 19/300 Km. (Start of Karul Ghat) to 35/300 | 2025 | Cracks in PQC | Contractor has initiated actions for rectification of damages. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|---|----------------------------|--|---|
| | | Km. (End of Gaganbawada) of NH-166G to 2 lane paved shoulder/2 lane configuration lane, length 21.00 Km. in the state of Maharashtra on EPC Mode. | | | |
| | 38 | Rehabilitation and Up-gradation to Two lanes with paved shoulder from Karad to Tasgaon NH 266 from Km. 0/00 to 58/830 in the State of Maharashtra on EPC mode | 2024 | Cracked panels | Rectification of damages taken up at risk and cost of Contractor. |
| | 39 | Upgradation to two lane with paved shoulder from Salaikhurd to Tiroda Km 120/100 to 163/200 (Design Km 44/00 to 87/00) of NH | 2024 | Post construction defects are observed in the Rigid Pavement i.e. formation of Longitudinal & Lateral cracks, Opening of Central Joints, | IIT Bombay has been appointed for Technical Investigation of defects and suggestion of remedial measures. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|-----------------------|------------------|---|--------------------------------------|---|---|
| | | 753 on EPC Mode in the state of Maharashtra | | Settlement of Panels etc. | |
| Rajastha n | 40 | Delhi Vadodara Expressway NE-4 Pkg.06 | 2024 | Rutting, Raincuts, potholes & settlement | Penalty imposed on each contractor amounting to Rs. 50 Lakhs for non-rectification of defects in the stipulated time frame as per provision of contract agreement. |
| | 41 | Delhi Vadodara Expressway NE-4 Pkg.07 | 2024 | | |
| | 42 | Delhi Vadodara Expressway NE-4 Pkg.08 | 2024 | | |
| | 43 | Delhi Vadodara Expressway NE-4 Pkg.09 | 2024 | | |
| | 44 | Construction of 6-lane access-controlled Greenfield | 2024 | | Deficiencies in riding quality and settlement at some |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|---|----------------------------|---|---|
| | | <p>highway from km 28+70 to Km. 53+0 of Sangariya (near Chautala)- Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana - Phase-I (AJ/SR-Package-2)</p> | | <p>locations observed</p> | <p>(ii) Two key personnel of Authority Engineer team were terminated due to poor supervision.</p> |
| | 45 | <p>Construction of 6-lane access controlled Greenfield highway from km 53+000 to Km. 88+000 of Sangariya (near Chautala)- Rasisar (near Bikaner) section of NH-754K as a part of Amritsar-</p> | 2024 | <p>Failure of the nose structure while launching of 83 mtr single span truss bridge</p> | <p>Penalty of Rs. 1.00 Cr. imposed and warning for debarment action for any future instances upon the Contractor was issued.</p> <p>Debarment of fabrication team and Designer team issued for the period of 02 years in NHAI</p> |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|--|----------------------------|---|---|
| | | Jamnagar Economic Corridor in the State of Rajasthan under Bharatmala Pariyojana- Phase-I (AJ/SR- Package-3) | | | works. Penalty of Rs. 20 Lakhs and warning for debarment action for any future instances upon the Authority Engineer. Debarment of Senior bridge Engineer deployed by the Authority Engineer issued for a period of 2 years in NHAI works. |
| | 46 | Delhi-Vadodara Expressway Pkg. 4 | 2024 | Rutting & settlement of approach | Damages amounting to Rs. 1.06 Cr. imposed for delayed maintenance. Also, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|--|----------------------------|---|--|
| | 47 | Delhi-Vadodara Expressway Pkg. 5 | 2024 | Rutting, settlement of approach & bulging of RE wall | Damages amounting to Rs. 88.32 lakhs imposed for delayed maintenance. Bulging of RE wall has been rectified as per suggestions of CRRI. Majority of the rutting has been rectified. Further, in addition to above, IIT Kharagpur has been engaged for detailed study for permanent rectification of defects. |
| | 48 | Delhi-Vadodara Greenfield Alignment (NH- 148N) (Pkg-16) (Ch. 427.300 to Ch.452.420) [Major bridge over Takli river near Nayagaon Jageer village to Rajasthan/MP Border] | 2024 | Stretch is operational w.e.f. 30.11.2023 and at some locations the settlements observed in approaches of structure | EPC Contractor has rectified damages. R |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|--|--------------------------------------|--|---|
| | 49 | Construction of proposed 2-lane ROB and its approaches in lieu of existing level crossing no. C-64 at km. 172.990 on Jodhpur-Ajmer Road on NH-65 in District Nagaur Rajasthan | 2024 | Post-completion, structural defects have been observed in the deck slab of the ROB due to honeycombing caused by poor workmanship. | Contract has been terminated. Debarment of contractor taken up. Bid for rectification works invited. |
| | 50 | 4-laning of Sethiyathope - Cholpauram section from Km 65.960 to Km 116.440 | 2025 | The RE wall blocks portion of the A2 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen down. | The rectification work completed by the Concessionaire at their own cost. |
| | 51 | 4-laning of Thanjavur - Trichy section from Km 80.000 to Km 136.490 | 2023 | The RE wall panel portion of the A1 (Thanjavur) side approach (LHS side) have been disconnected from the geo grid and fallen | Based on report of Expert Committee, restoration work using soil nailing completed by Contractor. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|---|------------------|---|--------------------------------------|---|---|
| | | | | down. | |
| Uttar Pradesh | 52 | Construction of 4 lane green field highway from km 35.00 to 49.155 of NH- 731A with paved shoulder on Hybrid Annuity Mode in the State of Uttar Pradesh. | 2025 | Cracks observed over DBM due to percolation of rain water in some stretches. | The project is under construction, the repair and rectification work taken up by the concessionaire at its own cost. |
| | 53 | Lucknow Ring Road Pkg-3A | 2024 | Cracks in PQC Panel in length of 2.886 Km. | Contractor has initiated process for rectification of damages. |
| Uttar Pradesh & Uttarakh and | 54 | 4L of Haridwar- Nagina section of NH-74 | 2023 | PQC panel cracks | Contractor has initiated process for rectification of damages. |
| Uttarakh and | 55 | Construction, Operation and Maintenance of 2-Lane Bi- Directional Silkyara Bend Barkot Tunnel with escape | 2023 | Collapse at cavity in under construction Silkyara Tunnel. | Rectification measures taken up by the EPC contractors at its own cost. Actions as per |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|--|--------------------------------------|---|--|
| | | passage including approaches on Dharasu-Yamunotri section between Ch. 25.400 Km and Ch. 51.000 Km falling along NH-134 (OLD NH-94) in the state of Uttarakhand | | | the Investigation Committee Report initiated. |
| West Bengal | 56 | Construction of 4-Laning of Puruliya Bypass Section from Km. 84.030 to Km. 94.345 of NH-32 (length 10.315 Km) in the State of West Bengal on EPC Mode | 2025 | Cracks have developed in the newly constructed PQC. | i) Rectification works initiated by Contractor. Amount of Rs. 20.00 Lakh withheld from Contractor's bill. ii) Key personal of AE has been debarred for a period of one year. |
| | 57 | Four laning with paved shoulders of NH-6 from Chichra to Kharagpur Km 185.150 to Km | 2023 | Cracks in PQC panels | Rectification works completed at cost of EPC Contractor. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|---|--------------------------------------|--|--|
| | | 134.400 including rehabilitation of existing four lane from Km 134.400 to Km 129.600 in the state of West Bengal | | | |
| | 58 | Four laning of Berhampore – Farakka Section of NH-12 (old NH-34) | 2024 | Failure of membrane pad of Pot – PTFE bearing on P2 of Ahiron Bridge (Ch. 257+440 LHS MJB-truss). Also, a level difference up to 90mm had been observed between expansion joint of deck-I and deck-II along with missing of some anchoring bolts of connecting gusset plates. | Rs. 26.19 lacs penalty imposed on Concessionaire. Rectification work completed. |
| | 59 | Four laning of Farakka – Raiganj Section of NH-12 (old | 2024 | Crack at the bottom of the deck slab at km 325+060 of the | Rectification work initiated by Concessionaire. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|--|----------------------------|--|--|
| | | NH-34) | | <p>Mahananda Bridge (LHS). The crack was located under the fast lane between span P1 & P2 (PSC Girder).</p> <p>At RHS Pier 4 of MJB at 325+223, piles are exposed and heavy reinforcement were exposed. Exposed reinforcement were corroded.</p> | |
| | 60 | Four laning of Berhampore – Farakka Section of NH-12 (old NH-34) | 2025 | Rutting, Potholes, Cracks | Rectification initiated by Concessionaire at his own cost. |
| | 61 | Six Laning of National Corridor NH-19 from Palsit to Dankuni (up to NH-6 Connector) from km 588.870 to km 652.700 in | 2026 | Collapse of RE Wall | Toll has been suspended. 2 key personnel of IE and Concessionaire suspended. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|---|----------------------------|---|--|
| | | the state of West Bengal under Bharatmala Pariyojana to be executed on BOT (Toll) basis. | | | |
| Odisha | 62 | Chandikhole- Bhadrak Section of NH- 16 | 2023 | <p>1. Faulty Design in Bridge at km. 96+326:</p> <p>2. Bridge at km. 79+614: The span A1-P1 had dislodged from the pier P2 due to breaking of the cantilever Portion of the pier cap and had fallen on the ground.</p> <p>Appearance of wide cracks (up to 3-4mm) in the pier cap on grid "P2".</p> | <p>1. For Faulty Design at Km 96+326, penalty imposed of Rs.30 Lakhs on the Concessionaire and Rs.5 Lakhs on the Independent Engineer. Team Leader of IE and Key Personnel of Concessionaire suspended.</p> <p>2. For Bridge at km. 79+614: Penalty of Rs.5 crore imposed on the Contractor and Penalty of Rs.20 lakh imposed on the Supervision</p> |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--------------|----------|--|----------------------------|--|---|
| | | | | Damages of deck slab and girders of the dislodged span. | <p>Consultant.</p> <p>Debarment of DPR Consultant for 1 year.</p> <p>The cost of entire remedial measures / reconstruction recovered from the Concessionaire.</p> |
| Assam | 63 | <p>Construction of 6-lane Standalone Flyovers at Bongaigaon, Chapaguri, Pathsala, Simlaguri Chowk and Baihata Junctions on stretches of NH-31 & NH-31C [new NH-27 (EW)] in the State of Assam under Bharatmala Pariyojana on</p> | 2024 | Falling of one PSC Girder at Baihata Flyover (Span P1-P2), resulting in the death of one person. | Penalty imposed on Contractor. Contractor debarred for 4 months. |

| State/ UT | S. No | Name of the Project | Year of incident | Details of Major damages / defects | Action Taken |
|------------------|--------------|---|-------------------------|--|---|
| | | EPC basis | | | |
| Meghalaya | 64 | Two Lane with paved shoulders configuration in Jowai-Meghalaya Assam Border Section of NH - 44 from Km 69.200 to Km 173.200 (design Ch 171.455) in the state of Meghalaya | 2025 | Slippage of Bituminous concrete for a length of approximate 10-15 mtrs | Penalty of Rs. 20,00,000/- imposed on Contractor and rectification work carried out by Contractor at his own cost. |
| Delhi | 65 | Construction of Dwarka Expressway Package-1, from Shiv Murti Intersection at Km 20 of NH-8 till road under Bridge (RUB) near Dwarka Sector-21(From Km -0.600 to 5.300) in the state of Delhi | 2023 | P8-P9 of flyover part of Shiv Murti interchange on Dwarka Expressway toppled. | Remedial measures completed by Contractor. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|--|------------------|--|--------------------------------------|--|---|
| | | on EPC mode | | | |
| Andaman & Nicobar Islands | 66 | Rehabilitation of km 181.00 to Km 206.00 section in Andaman Trunk Road of NH-4 to Intermediate Lane with hard shoulder in the union Territory of Andaman & Nicobar islands (Total length 25.00 km) on EPC Mode” (Package-VII) | 2024 | Distress, sinking of pavement at various locations. | Rectification works completed. |
| | 67 | Construction of 4 Nos. of Minor Bridges at Km 21.717, Km 23.150, Km 88.300, Km 92.100 of NH- 223 (New NH-4) connecting South Andaman and Baratang Island in the Union Territory | 2024 | Punching in Deck Slab (LHS) of the minor bridge across BD Nallah at Km 88+300 and other quality issues including bad workmanship. | The EPC contractor has carried out the necessary rectifications at their own expense including replacement of slab as recommended by CRR-CSIIR report. |

| State/ UT | S. No | Name of the Project | Year of incid ent | Details of Major damages / defects | Action Taken |
|----------------------|------------------|--|--------------------------------------|---|---------------------|
| | | of Andaman & Nicobar Islands on EPC mode. | | | |
